

THE PARLIAMENTARY SECRETARY TO THE PRIME MINISTER (SHRIMATI LAKSHMI MENON):

(a)	Burma	.	.	.	112
	Ceylon	.	.	.	6
(b)	Burma	.	.	.	Rs. 5,330-2-0
	Ceylon	.	.	.	Rs. 142-0-0
TOTAL					Rs. 5,472-2-0

SHRI M. VALIULLA: May I take it that these persons are all destitutes?

SHRIMATI LAKSHMI MENON: Yes; they are all destitutes.

SHRI M. VALIULLA: Are any attempts made to recover the amounts from these destitutes?

SHRIMATI LAKSHMI MENON: Yes; because before they were repatriated, undertakings were taken by the Government from them in writing and the forms were then sent to the External Affairs Ministry and the Ministry is supposed to collect the money advanced for repatriation. During the year Rs. 445 was recovered out of 5,330/2/- in the case of repatriates from Burma and Rs. 25 was recovered from the Ceylon destitutes.

DR. P. C. MITRA: May I know whether the repatriation was on a reciprocal basis?

SHRIMATI LAKSHMI MENON: There is no reciprocity in this. Reciprocity between whom?

DR. P. C. MITRA: Between Ceylon and the Burmese Government.

MR. DEPUTY CHAIRMAN: I do not follow you, Dr. Mitra.

MANUFACTURE OF TRACTORS

*176. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the names of the firms which have so far sponsored any schemes for the manufacture of tractors and their spare parts in India; and

(b) the progress made by these firms in the manufacture of these articles?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

Firms which have sponsored schemes for the manufacture of tractors and their spare parts in India

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| 1. Messrs. Kalinga Tractors Corporation, Orissa. | They have since dropped their scheme. |
| 2. Shri Pashabhai Patel, Bombay. | They have also dropped their original scheme. |
| 3. Messrs Standard Motor Products of India Ltd., Madras. | They are at present assembling tractors from c. k. d. parts. The engine they use in their tractor is common to the Standard Vanguard motor engine, the manufacture of which is well under way. |
| 4. Messrs. Hindustan Motors Ltd., Calcutta. | Details of their manufacturing programme are awaited |

SHRI M. VALIULLA: Some time back when a question was put the answer was that some difficulties were experienced by these firms. Have those difficulties been brought to the notice of the Government? What are the specific difficulties and may I know why it is that they are not going on with the manufacture of tractors?

SHRI D. P. KARMARKAR: Sir, the relevant answer to the question, I have given. Regarding the difficulties of the firms, I have no detailed information.

MR. DEPUTY CHAIRMAN: That is a different question, Mr. Valiulla. You wanted the different names of the firms that sponsored schemes for the manufacture of tractors and the progress made by them and the answer has been given.

SHRI M. VALIULLA: I want to know whether any difficulties are there in the manufacture of tractors

in India because we are spending crores on the import of tractors.

MR. DEPUTY CHAIRMAN: You must ask those firms; Government have no scheme, I think.

SHRI D. P. KARMARKAR: We have no information about the difficulties encountered by them. They sponsored schemes for its manufacture but later on told us that they were dropping the schemes.

INCOME FROM RADIO LICENCE HOLDERS IN MYSORE STATE

*177. **SHRI M. VALIULLA:** Will the Minister for INFORMATION AND BROADCASTING be pleased to state:

(a) the total income from (i) licence fee, and (ii) surcharge levied on Radio licence-holders in Mysore State in each year from 1951-52 onwards; and

(b) the expenditure incurred by Government on the maintenance of the Mysore Radio Station in each of the above years?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR INFORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN): (a) and (b). A statement is laid on the Table of the House. [See Appendix VIII, Annexure No. 67.]

SHRI M. VALIULLA: In the statement given here the expenditure is less than the income. May I know what is the all-India figure with regard to income and expenditure about this matter?

SHRI G. RAJAGOPALAN: I do not have exact figures for 1953-54 and 1954-55. But for 1952-53 the income from licence fee is Rs. 1,31,50,000 and the expenditure will be about Rs. 2 crores.

SHRI M. VALIULLA: Is there any proposal to open one Radio Station at

Bangalore and if so of what range? And at what cost?

SHRI G. RAJAGOPALAN: In the first Five Year Plan we have a proposal to have a 50 k.w. medium wave station at Bangalore and the cost will be about Rs. 15 lakhs.

SHRI M. VALIULLA: I want to know the present range of the Mysore Station, and the proposed range of the Bangalore Station.

SHRI G. RAJAGOPALAN: At present there are two transmitters in Mysore—one 0.25 k.w. medium wave which has a range of 15 to 20 miles and another 0.35 k.w. short wave. This does not provide any reliable service. The proposed 50 k.w. medium wave Station will have a range of 110 miles during day time and 400 miles during night.

SHRI M. VALIULLA: The Mysore Station, I take it, will continue along with the Bangalore Station?

SHRI G. RAJAGOPALAN: No, Sir.

*178. [For answer vide col. 1421 infra.]

EXHIBITION IN LONDON

*179. **SHRI KISHORI RAM:** Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the value of the goods sold at the exhibition held in London at the time of the Coronation of Her Majesty Queen Elizabeth II; and

(b) the expenditure incurred in arranging this exhibition?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) Rs. 41,766-10-8.

(b) Rs. 1,16,336-3-6.

DR. P. C. MITRA: May I know whether any khadi exhibits were there?